

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.12.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4530 of 2022 in Contempt Case (AT) No. ___ of 2022 in Comp. App (AT) (Ins) No. 908 of 2020	Liquidator Tag Offshore Ltd. Vs. Hero Fincorp Ltd. & Ors.	Abhishek Puri
<b>2.</b>	I.A. No. 4545 of 2022 in I.A. No. ___ of 2022 in Comp. App (AT) (Ins) No. 1265 of 2022	Commercial Tax Department Vs. Teena Saraswat Pandey & Anr.	Siddharth Sangal

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**By order  
-sd/-  
Assistant Registrar**